

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Roopa Dileep
Vs
Kellax Surgicals Pvt Ltd & Others

MAIN PETITION NUMBER : CP/79(CHE)/2022
(IA/MA) APPLICATION NUMBERS

IA(CA)/23(CHE)/2024

ORDER

Present: Mr. Mano, Ld. Counsel for Applicant / Petitioner.
Mr. Kiran, Ld. Counsel for R1 and R2.

Main petition is stated to be listed on 25.04.2024 for arguments on its maintainability.

List this application with the main petition for arguments on **25.04.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**